

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5928/2019

DEVENDRA KUMAR ALIAS BABL00

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 18-09-2019 This petition was called on for hearing today.

For Petitioner(s)

Mrs. S. Usha Reddy, AOR (Not Present)

For Respondent(s)

Mr. Ajay Vikram Singh, AOR (Present)

UPON hearing the counsel the Court made the following
O R D E R

Ld. counsel for the petitioner is directed to provide the copy of pleadings to Ld. counsel for the sole respondent within one week and file proof. The above respondent shall file counter affidavit within four weeks thereafter.

After the expiry of aforesaid period, the matter be processed for listing before the Hon'ble Court, under the rules.

SURINDER S. RATHI
Registrar

pm